

Central Administrative Tribunal
Principal Bench

O.A. 2369/90
and
O.A. 2724/90

New Delhi this the 24th day of July, 1997

Hon'ble Shri S.R. Adige, Member(A).
Hon'ble Smt. Lakshmi Swaminathan, Member(J).

O.A.2369/90

1. Shri D.P. Sharma,
Asstt. Engineer,
Central Production Centre,
Doordarshan, Siri Fort,
Asiad Village,
New Delhi.
2. Shri S.S. Saini,
Asstt. Engineer,
Doordarshan Kendra,
Akashwani Bhavan,
New Delhi.
3. Shri S.K. Sharma,
Asstt. Engineer,
All India Radio,
H.P.T. Kingsway,
Delhi-9.Applicants.

By Advocate Shri B.S. Mainee.

Versus

Union of India through

1. The Secretary,
Ministry of Information and
Broadcasting, New Delhi.
2. The Director General,
All India Radio,
Akashwani Bhawan,
New Delhi.Respondents.

By Advocate Shri P.H. Ramchandani, Sr. Counsel.

O.A. 2724/90

1. R.S. Khalsa,
Asstt. Engineer,
CE(NZ), AIR, New Delhi.
2. M.K. Bhattacharya,
Asstt. Engineer,
O/O CE (NE), AIR, New Delhi.

(28)

3. R.M. Rai Suri,
Asstt. Engineer,
O/O CPC Doordarshan,
New Delhi.
4. V.K. Chug,
Asstt. Engineer,
O/O CE (NZ) AIR, N.Delhi.
5. Satish Katyal,
Asstt. Engineer,
O/O DDK, N.Delhi.
6. V.P. Sehgal,
O/O D.G. AIR, P&D Unit,
New Delhi.
7. Harbans Lal Makkar,
Asstt. Engineer,
Prog. Exch. Unit,
DDK, New Delhi.
8. B.R. Ramapriyan,
Asstt. Engineer,
O/O CE (NZ) AIR, N.Delhi.
9. S. Saukran,
Asstt. Engineer,
AIR, HPT, Kingsway,
Delhi.
10. G.C. Jindal,
Asstt. Engineer,
O/O CE (NZ) AIR, N.Delhi. Applicants.

By Advocate Shri B.S. Maine.

Versus

1. The Secy,
Ministry of Information and
Broadcasting,
New Delhi.
2. Director General,
All India Radio,
Akashwani Bhawan,
New Delhi. Respondents.

By Advocate Shri P.H. Ramchandani, Sr. Counsel.

O R D E R (Oral)

Hon'ble Shri S.R. Adige, Member(A).

In both OA, the applicants seek a direction to the respondents to restore their right to be considered for promotion to the post of Assistant Station Engineers

(29)

and also to direct them to fix their pay as Assistant Engineers from the date of their promotion and grant them increments and arrears.

2. We have heard Shri B.S. Maine, learned counsel for the applicant and Shri P.H. Ramchandani, learned Senior counsel for the respondents.

3. It is not disputed that by respondents' order dated 10.7.1996, the seniority of the applicants has been restored to their satisfaction; and what now remains is the pay of the applicants to be fixed accordingly, and the release of their increments and arrears, subject to the conditions spelt out in the aforesaid order dated 10.7.1996.

4. In this connection we also note that the respondents have written to the Chief Controller of Accounts, Ministry of Information and Broadcasting, to expedite the payment of the legitimate dues of the applicants, in the background of their order dated 10.7.1996.

5. In this connection Shri B.S. Maine, learned counsel for the applicants, states that the applicants will furnish their accounts numbers to the Department within a week from today, on receipt of which the respondents should pursue the matter vigorously with the Chief Controller of Accounts so that the legitimate

(30)

dues of the applicants in terms of the Order dated 10.7.1996, are released to them within two months from the date of receipt of a copy of this order.

6. Both the O.As stand disposed of accordingly. No order as to costs.

7. Copy of this order to be placed in both O.A case records.

Lakshmi Swaminathan

(Mrs. LAKSHMI SWAMINATHAN)
Member (J)
/GK/

S.R. Adige

(S.R. ADIGE)
Member (A)

Central to Hon'ble Member
Administrative Tribunal
Principal Bench,
New Delhi.

P.S. Central to Hon'ble Member
Administrative Tribunal
Principal Bench,
New Delhi.

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